

governing the import of tractors, with a view to permit the import of small-size tractors is under the consideration of the Government of India; and

(b) if so, when a final decision is likely to be taken?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) Details are still to be worked out.

सीमा बुर्घटना

*१५६८. श्री रघुनाथ सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वी बंगाल की सीमा के नतवा नाम के भारतीय गांव से ३१ मार्च, १९५६ को पाकिस्तानियों द्वारा १०० चरवाहे और सौ जानवर जबरदस्ती ले जाये गये थे; और

(ख) यदि हां, तो इस घटना का पूरा ब्यौर क्या है ?

बर्देशक कार्य मंत्री के सभासचिव (श्री साबत झली खां) : (क) तथा (ख) ३१ मार्च, १९५६ को करीब १०० हथियारबन्द पाकिस्तानी नागरिक, नदिया जिला, तेहड़ा पुलिस थाना, नरायनखाल के निकट भारतीय प्रदेश में घुस आए और वे ३ चरवाहे तथा १५० जानवर उठाकर पाकिस्तान में चले गये।

पश्चिमी बंगाल सरकार ने पूर्वी बंगाल सरकार से इस मामले पर लिखा-पढ़ी शुरू कर दी है जिसमें उनसे यह कहा गया है कि वे इन भारतीय चरवाहों और जानवरों को फौरन छोड़ने के लिये उचित कार्यवाही करें और भविष्य में ऐसी घटनाओं को रोकने के लिये अपराधियों को सजा दें। कराची में हमारे हाई कमिश्नर को भी कह दिया गया है कि वह इस घटना के बारे में पाकिस्तान सरकार से बातचीत करें।

N.E.F.A. INCIDENT

*1570. **Shri Rishang Keishang :** Will the **Prime Minister** be pleased to refer to the reply given to Starred

Question No. 1264 on the 21st March, 1955 and state the amount paid as compensation for those tribal porters who were killed in the Adhingmori incident on the 2nd October, 1953?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): An amount of Rs. 13,600 (Rupees thirteen thousand and six hundred) has been paid as gratuity to the next of kin of the seventeen tribal porters killed at Adhingmori.

DISPLACED UNATTACHED WOMEN

*1575. **Shri Sanganna :** Will the Minister of Rehabilitation be pleased to state :

(a) whether there is a scheme for reorganisation of Homes and Camps for unattached displaced women and old and infirm displaced persons that are settled in the different parts of Orissa ;

(b) if so, when the scheme will be put into effect ; and

(c) whether there is to be any financial assistance from the State Government for the purpose?

The Deputy Minister of Rehabilitation (Shri J. K. Bhoisla) : (a) There being at present no camp or home in Orissa, the question of their re-organisation does not arise.

(b) and (c). Do not arise.

NATIONAL BUILDING ORGANISATION

*1576. **Pandit D. N. Tiwary :** Will the Minister of Works, Housing and Supply will be pleased to state :

(a) the achievements of National Buildings Organisation since it was set up ; and

(b) whether it has devised any scheme for production of cheaper and better building materials?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : (a) and (b). A statement is laid on the Table of the House. [See Appendix IX, annexeure No. 6.]